

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:536
ANSWERED ON:21.10.2008
IMPROVEMENT IN PERFORMANCES OF COLLEGES
Singh Shri Dushyant

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has identified some ill equipped institutes/colleges in the country;
- (b) if so,the details thereof,State-wise;
- (c) whether the Government and University Grants Commission(UGC)have issued any guidelines to these institutes to improve their performance;
- (d) if so,the details thereof;
- (e) whether the Government proposes to ban the institutes which are violating U.G.C. guidelines; and
- (f) if so,the steps taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT(SMT. D. PURANDESWARI)

(a) to (f): As per the information gathered from the All India Council for Technical Education (AICTE),the Council has identified 157 approved technical institutions as per Annexure where serious deficiencies existed in respect of infrastructure and faculty.These have been put under 'Reduced Intake' or 'No Admission' category.The UGC Fitness of Institutions for Grants Rules, 1975,the UGC Regulations,1985 regarding the Minimum Standards of Instruction for the Grant of the First Degree,the UGC Regulations,1991 regarding Minimum Qualifications for Appointment of Teachers in Universities and Colleges and the UGC (Establishment of and Maintenance of Standards in Private universities) Regulations,2003 are all intended to ensure that institutes and colleges of Higher Education maintain standards and have the necessary infrastructure to conduct programmes of studies.